

**NOTIFICATION No. 168 / 2014**

**I**

Thiru G.P.Elango, District Judge-cum-Chief Judicial Magistrate, The Nilgiris at Uthagamandalam is transferred and posted as Principal District Judge, Erode in the existing vacancy.

Thiru A.A.Nakkiran, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Nagapattinam is transferred and posted as District Judge-cum-Chief Judicial Magistrate, The Nilgiris at Uthagamandalam vice Thiru G.P.Elango, transferred.

Thiru K.Venkataswami, XIV Additional Judge (CBI Cases), City Civil Court, Chennai is transferred and posted as XIII Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.

**II**

Thiru. G. Sendilkumar, Civil Judge (Senior Division) of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as Principal Sub Judge, Cuddalore, who has been promoted to the cadre of District Judge (Entry Level) on purely ad-hoc basis in the existing vacancies earmarked for 65% quota in the Puducherry Judicial Service, subject to the outcome of the Writ Petitions in W.P.No.9350 and 13629 of 2009 on the file of the High Court, Madras vide Office Order No.2072/2014-LD, Law Department, Government of Puducherry, dated 30.09.2014 is posted as II Additional District Judge (CBI Cases), Coimbatore vice Thiru C.Padmanabhan, retiring on 31.10.2014 A.N.,

Tmt. S.Mohana Kumari, Civil Judge (Senior Division) of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as Secretary, District Legal Services Authority, Vellore, who has been promoted to the cadre of District Judge (Entry Level) on purely ad-hoc basis in the existing vacancies earmarked for 65% quota in the Puducherry Judicial Service, subject to the outcome of the Writ Petitions in W.P.No.9350 and 13629 of 2009 on the file of the High Court, Madras vide Office Order No.2072/2014-LD, Law Department, Government of Puducherry, dated 30.09.2014 is posted as Additional District Judge, Kancheepuram @ Chengalpattu in the existing vacancy.

Tmt. V.Sofana Devi, Civil Judge (Senior Division) of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Chennai, who has been promoted to the cadre of District Judge (Entry Level) on purely ad-hoc basis in the existing vacancies earmarked for 65% quota in the Puducherry Judicial Service, subject to the outcome of the Writ Petitions in W.P.No.9350 and 13629 of 2009 on the file of the High Court, Madras vide Office Order No.2072/2014-LD, Law Department, Government of Puducherry, dated 30.09.2014 is posted as XIV Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru K.Venkataswami, transferred.

### **III**

The relieving and joining instructions to the aforesaid officers will be issued later.

HIGH COURT, MADRAS.  
DATED : 17.10.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL